

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 20th **Day of August, 2019**)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/1371/2017

Arvind Kumar Verma **Applicant**

By Advocate: **None**
Versus

1. Union of India & Ors. **Respondents**

By Advocate: **None**

O R D E R

List revised. None present for rival parties.

2. Record reveals that even on last occasion no one was present on behalf of applicant. It appears that applicant is not interested in pursuing this Original Application. Accordingly, the Original Application is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil